

In the National Company Law Tribunal, Jaipur

Item No. 107

CP No. (IB)- 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 18.10.2019

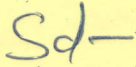
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Mudit Manohar, Adv.

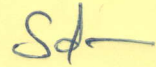
For Respondent(s) : Akanksha Noval, Adv.

ORDER

Heard the counsel for the petitioner as well as counsel for the Corporate Debtor. Counsel for the Corporate Debtor sought 10 days time for filing additional documents. The request is acceded to and reply, if any, by the petitioner has to be filed within the next one week. Post the matter to 13.11.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**